

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **28.08.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

EPFO Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 411/2026 For Condone Delay IA No. 1171/2026	Employees' Provident Fund Organisation Vs Shri Ganesh Panduranga Pai, Liquidator, Antal Infotech Pvt Ltd	Mr. MS Viswanathan	
2.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
3.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 Mr. Akash Srivastava R4
4.	Comp App (AT) (CH) (Ins) No. 55/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office, Rep by its Recovery Officer Vs CA M Suresh Kumar, RP, Classic Knits India Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN R3, R4
5.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No. 635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2

6.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner-II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	
7.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	The Regional Provident Fund Commissioner, Employees Provident Fund Organisation Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Avinash Krishnan Ravi R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
8.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr.	Mr. R Vishnu	Mr. G Sai Prasen R1
9.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
10.	Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr. WITH	Mr. R Vishnu	Menon & Mankava R2
11.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 To dispense with IA No. 125/2026	The Central Board of Trustees, Rep by Regional Provident Fund Commissioner-II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	Menon & Mankava R1
12.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3

13.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
14.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner-II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	Mr. Ravi Rajagopalan R1
15.	Comp App (AT) (CH) (Ins) No. 347/2026 For Condone Delay IA No. 972/2026 For Amendment IA No. 973/2026 For Stay IA No. 974/2026	Employees' Provident Fund Organisation Vs Stellence Pharmscience Pvt Ltd (in CIRP) through its RP Naveen Kumar Jain	Mr. MS Viswanathan	
16.	Comp App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
17.	Comp App (AT) (CH) (Ins) No. 283/2025 (Part Heard)	Satyadevi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors.	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
18.	Comp App (AT) (CH) (Ins) No. 643/2025 For Stay IA No. 1787/2025 For Condone Delay IA No. 1786/2025	The Regional Provident Fund Commissioner II/ Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 2 Ors.	Mr. PK Panneer Selvam	Ms. Aishwarya S Nathan R3
19.	Comp App (AT) (CH) (Ins) No. 289/2026 For Direction IA No. 813/2026 For Urgent Listing IA No. 815/2026	The Regional Provident Fund Commissioner, rep by EPFO Vs Raju Palanilkunnathil Kesavan, Liquidator, Agasti and Associates & Anr.	Mr. R Vishnu	Mr. Pranava Charan R1

20.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana
21.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
22.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Asher Sojan	Mr. R Vishnu
23.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2
24.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional & Anr	Mr. R Vishnu	
25.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No. 132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
26.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd (in Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1
27.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi

28.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees' Provident Fund Organization Vs G Madhusudan Rao, Liquidator of Servomax India Pvt Ltd	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
29.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika
30.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
31.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
32.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana
33.	Comp App (AT) (CH) (Ins) No. 604/2025 (Part Heard)	Employees' Provident Fund Organisation Vs Southern Batteries Pvt Ltd., through its Liquidator Kanekal Chandrasekar	Mr. MS Viswanathan	Ms. Anusha Peri
34.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd WITH	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah

35.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/ The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah R1 Mr. B Dhanaraj R2
36.	Comp App (AT) (CH) (Ins) No. 380/2026 To Dispense with IA No. 1084/2026 For Stay IA No. 1085/2026	The Regional Provident Fund Commissioner, EPFO Regional Office Vs You Seung Sang Sa India Construction Pvt Ltd	Mr. PK Panneer Selvam	
37.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	Mr. AG Sathyanarayana
38.	Comp App (AT) (CH) (Ins) No. 226/2023 For Direction IA No. 26/2026	The Recovery Officer, Employees Provident Fund Organization Vs Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	
39.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1
40.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/Recover y Officer, EPFO Vs Vaasan Medical Centre Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2
41.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1
42.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in